

SINGLE MEMBER BENCH
WEEKLY DISPATCH STATEMENT
FROM 30/09/2019 TO 04/10/2019

S.No	APPEAL NO	ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE OF WHICH ORDER DISPATCHED
	FINAL ORDERS			
1.	E/51861/2018	F.OA/51247/2019	01/10/2019	01/10/2019
2.	C/50793/2019	F.OA/51265/2019	01/10/2019	01/10/2019
3.	E/51370/2018	F.OA/51266/2019	01/10/2019	01/10/2019
4.	E/54007-54008/2018	F.OA/51267-51268/2019	01/10/2019	01/10/2019
5.	E/52215/2018	F.OA/51269/2019	03/10/2019	04/10/2019
6.	E/51688/2018	F.OA/51270/2019	03/10/2019	04/10/2019
7.	ST/53659/2018	F.OA/51273/2019	03/10/2019	04/10/2019
8.	E/52542/2018	F.OA/51274/2019	03/10/2019	04/10/2019
9.	E/50095/2019	F.OA/51275/2019	03/10/2019	04/10/2019
10.	E/52559/2018	F.OA/51276/2019	03/10/2019	04/10/2019
11.	E/54143/2018	F.OA/51277/2019	03/10/2019	04/10/2019
12.	ST/52925/2018	F.OA/51278/2019	03/10/2019	04/10/2019
13.	E/51563/2018	F.OA/51279/2019	03/10/2019	04/10/2019
	MISC. ORDER			
1.	E/51467/2019	M.O/50627/2019	03/10/2019	04/10/2019

[Handwritten signature]
09/10/19

[Handwritten signature]
9/10/19.
Dy/Assistant Registrar
(SINGLE MEMBER APPEAL BRANCH)